

Government is concerned, the suggestions made by the Tamilnad Millowners' Association and other associations of the textile industry from time to time have been considered and the following steps have been taken to assist the industry :

(i) In the Budget proposals for 1968-69, appreciable reliefs have been granted in the excise duty on certain types of yarn. Some marginal readjustments have been also made in excise duty on cloth.

(ii) The Bank rate has been reduced recently.

(iii) The period of deferred payment for the supply of textile machinery to mills has been extended to 7 years' in deserving cases.

(iv) A Committee has been set up under the Chairmanship of the Textile Commissioner to consider the question of larger credits being made available to the cotton textile units for modernisation and for working capital.

How best the industry could be further assisted is under consideration of Government.

With improvement in agricultural production, liberalized credit facilities and other reliefs, the demand for textiles it is expected, would improve.

#### Exports of Vehicles to Yugoslavia

7462. SHRI R. BARUA :  
SHRI M. S. OBEROI :

Will the Minister of COMMERCE be pleased to state :

(a) whether the possibility for export of trucks manufactured by the Ashoka Leyland Ltd. to Yugoslavia to utilize Indian Rupees accumulated with that country have been recently explored by Government ;

(b) if so, whether any deal has been finalised in this regard with Yugoslavia ;

(c) if so, the details thereof ; and

(d) whether any other type of goods are also being exported in this context ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) The Government has no information on the

possibility export of trucks manufactured by Ashoka Leyland to Yugoslavia.

(b) to (d). Do not arise.

#### Seizure of Woollen Socks from Railway Employees

7463. SHRI CHENGALRAYA NAIDU : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that over 200 pairs of woollen socks meant for Army Officers have been seized from three Railway employees at Ghaziabad ; and

(b) if so, the action taken against those held responsible ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes, only 166 pairs of socks were seized.

(b) Three accused Railway employees were arrested by the Railway Protection Force u/s 3/29/66 of Railway property (Unlawful Possession) Act, 1966 on 1.4.1968. All the three accused were remanded to judicial custody upto 15.4.1968 but were subsequently released on bail by the Sub-Divisional Magistrate, Ghaziabad after furnishing surties of Rs. 4000/- each on 4.4.1968. The case is still under enquiry.

#### Trade Policy

7464. SHRI RABI RAY : Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to formulate a scheme to achieve the twin objectives of balancing of imports and exports and larger overseas trade ;

(b) if so, the main features thereof ; and

(c) when it is likely to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) The current Import Policy provides incentives for industrial units for increasing exports. Though there is no proposal to formulate a scheme, Government has always pursued policies designed to decrease the gap between imports and exports. This is achieved by increasing exports and reducing imports by imports substitution and greater reliance on indigenous production.

(b) and (c) Do not arise.